

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO- 2789
TO BE ANSWERED ON- 08/08/2024

PM-JANMAN IN ANDHRA PRADESH

2789 SHRI B K PARTHASARATHI:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the total number of beneficiaries identified under the housing component of the Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM-JANMAN), State and district-wise in the State of Andhra Pradesh;
- (b) the total number of houses sanctioned and constructed under the scheme, district-wise in the State of Andhra Pradesh;
- (c) the total amount of funds allocated disbursed for the housing component under PM-JANMAN, district-wise in the State of Andhra Pradesh; and
- (d) the strategies adopted by the Government to ensure comprehensive coverage and inclusion of all eligible beneficiaries and Particularly Vulnerable Tribal Groups (PVTGs) households in the State of Andhra Pradesh?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI DURGADAS UIKEY)

(a) to (c): Ministry of Rural Development, Department of Rural Development is implementing the housing component under Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN) through Pradhan Mantri Awas Yojana- Gramin (PMAY-G). As informed by MoRD, the details of households surveyed, eligible households, houses sanctioned and constructed, district-wise, are as under:

District	Total HHs Surveyed (as on 05.08.2024)	Eligible	Sanctioned
ALLURI SITHARAMA RAJU	27118	25541	7364
ELURU	624	544	391
NANDYAL	614	588	451
PALNADU	741	692	442
PARVATHIPURAM MANYAM	8715	5902	2373

PRAKASAM	1035	728	438
SRIKAKULAM	2292	1959	1650
VIZIANAGARAM	534	222	124
Total	41673	36176	13233*

*As on 05.08.2024, no houses has been completed.

The Central share under the scheme is released directly to the State/UT considering the State/UT as a unit, on the basis of targets, liabilities, and unspent balance available. Further, release of these funds to beneficiaries in various districts is done by the respective State. During the FY 2023-24, Rs. 42.49 Crores was released to the state of Andhra Pradesh under PM JANMAN.

(d): In coordination with State Governments, IEC (Information, Education and Communication) camps have been organized which were aimed at facilitating in provision of basic documents like Aadhar Card, Caste certificate, Bank account which are required for availing benefits under different schemes including PMKISAN, Ayushman Card, MNREGA etc. In furtherance, Common Services Centers (CSC) has been on boarded to facilitate preparation of these basic documents.
